## Megi Agro Chem Regd.Off: Neelambari, 504, Thane Belapur Ro List of Financial creditors claims received

		List of Financial creditors claims received				
Sr	Name (FC)	Amount	Amount claimed	Amount	Amount	
No	,		as on		admitted as on	
		05.08.2022	05.08.2022	05.08.2022	5.08.2022	
		05.06.2022	05.06.2022	05.06.2022	5.00.2022	
		Total	Principle	Interest	Total	
1	Pridhvi Asset Reconstruction And Securitisation Company Limited	₹ 1,62,91,76,384			₹ 1,62,91,76,384	
2						
3						
		L	ı			

## Limited (in CIRP)

## oad, Vitawa, Thane (West) - 400605, Maharashtra d and admitted (position as on- 5 Aug 2022)

d and admitted	(position as on-	5 Aug 2022)	
Amount	Amount	Mobile	Email
admitted as	admitted as on		
on 5.08.2022	5.08.2022		
Principle	Interest		
₹ 36,97,00,000	₹1,25,94,76,384	8297332277, 6301102497	co@paras.org.in, dnprasad@paras.org.in, ramakrishnaprasadkv@p aras.org.in, mallikarjuna@paras.org.i n, mallaiah@paras.org.in

Details of security interest, if any	Proof of claim details	Date claim recd
1. Property belonging to Megi Agro Chem Limited: Industrial plot admeasuring H-7-99, 9R or 79,909 sq.mtrs, in gatta No. 105/I-1B-1, Village: Sadgaon, Dhule Taluk, Dhule District, Maharashtra  2. Property belonging to Mr. Ramesh S Jadhav: Factory land admeasuring H-18 or 180091 sq. mtrs, and building in Gat. No. 105/I-1B-2m, Village: Sadgaon, Dhule Taluk, Dhule District, Maharashtra  3. Property belonging to Mr. Ramesh S Jadhav: Residential Flat admeasuring 325 sq. ft. at Flat No. 8, 1st Floor, "Mayur Apartment", Haribhau Coop. Housing Society, Plot No. 21, H. No.1, CS No. 2456 and 2495, 2496, Village Dombivili, Dombivili (West), Kalyan Taluk, Thane District 4. Property belonging to Mr. Ramesh S Jadhav: Residential Flat admeasuring 485 sq. ft. at Flat No. 9, 1st Floor, "Mayur Apartment", Haribhau Coop. Housing Society, Plot No. 21, H. No.1, CS No. 2456 and 2495, 2496, Village Dombivili, Dombivili (West), Kalyan Taluk, Thane District 5. Hypothecation of Plant and Machinery	dated: 20.11.2010 4. Term Loan agreement dated: 28.03.2012 5. Statement of Term Loan	16.08.2022

Due and default since	Remarks
default since	
31.12.2012	
01.12.2012	